

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION NO. 1277
TO BE ANSWERED ON: 14.12.2022

ILLEGAL IMPORT OF TEMPERED GLASS

1277. SHRI ASADUDDIN OWAISI:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government, concerned over the massive evasion of taxes and duty on the illegal sale and import of tempered glass screen protectors of smart phones from China, has initiated investigation to push for domestic manufacturing to restrict entry of fake products;
- (b) if so, whether Indian Cellular and Electronics Association (ICEA) has raised this issue and urged the Government to stop illegal import which may enable the creation of large number of jobs within India and earn tax revenue;
- (c) if so, whether his Ministry has roped in other ministries and investigating agencies to curb illegal import of these products; and
- (d) if so, the details thereof and other steps taken or being taken by the Government in this regard?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI RAJEEV CHANDRASEKHAR)

(a) to (d): India Cellular and Electronics Association (ICEA) has submitted a report titled 'Building a Large Tempered Glass Screen Protectors Industry in India' to Ministry of Electronics and Information Technology and Ministry of Consumer Affairs, Food and Public Distribution for the promotion of domestic manufacturing of smartphone's Tempered Glass Screen Protectors Industry in India.

Central Board of Indirect Taxes & Customs, Department of Revenue (CBIC), Ministry of Finance has informed that to deter smuggling, Customs field formations and Directorate of Revenue Intelligence (DRI) keep constant vigil and take appropriate operational measures. CBIC has also informed that no case has been booked for illegal sale of tempered glass screen protectors of smartphone from China in last three financial years. However, the seizure details of illegal import of tampered glass screen protectors of smartphone from China are as under:

Financial Year	No. of cases Booked	Quantity (in Pieces)	Value (in lakhs)
2019-20	9	8861305	702.93
2020-21	9	11159980	1132
2021-22	22	12459764	1257.62
2022-23 (upto November 2022)	27	11291194	669.32
